GOVERNMENT OF WEST BENGAL

Legislative Department

West Bengal Act XI of 1963 THE WEST BENCAL APPROPRIATION (No. 2) ACT,

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 30th March, 1963.]

[30th March, 1963.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1963.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1963;

It is hereby enacted in the Fourteenth Year of the Republic of India, by the Legislature of West Bengal, as follows :-

- This Act may be called the West Bengal Appropria- Short tion (No. 2) Act, 1963. title.
- From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees six crores, seventy-two lakhs, eighty-one thousand and five hundred and sixty-seven ted Fund towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1963, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of 6,72,81,567 out of the Consolidaof West Bengal for the 1962-63.

3. The sums authorised to be paid and applied from Approand out of the Consolidated Fund of West Bengal by this priation. Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1963.

[West Ben. Act

(Schedule.) SCHEDULE.

(See sections 2 and 3.)

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
	[1600/2 -{100 miles \$10.00]	Rs.	Rs.	Rs.
2	9—Land Revenue	payment o	6,000	6,000
3	10—State Excise Duties	2,44,000	363	2,44,363
7	14—Stamps	95,000	and Garden	95,000
8	15—Registration Fees	1,48,000	905	1,48,905
9	16—Interest on Debt and other obligations.		16,64,000	16,64,000
12	19—General Administration	13,27,000	17,000	13,44,000
13	21—Administration of Justice		2,38,000	2,38,000
14	22—Jails	2,62,000		2,62,000
15	23—Police	50,05,000	9,561	50,14,561
16	26—Miscellaneous Departments—Fire Services.	5,58,950	zem loż e	5,58,950
19	28—Education	29,10,000		29,10,000
20	29—Medical	27,92,400	11,600	28,04,000
21	30—Public Health	his disq	69,700	69,700
31	39—Miscellaneous Social and Develop- mental Organisations—Welfare of Scheduled Tribes and Castes and other backward classes.	ison Dane	1,589	1,589
33	44—Irrigation, Navigation, Embankment and Drainage Works (Noncommercial).		1,000	1,000
34	50—Public Works	20,00,000	1,78,000	21,78,000
35	53—Ports and Pilotage	6,94,900		6,94,900
36	64—Famine Relief	2,64,09,000	1,811	2,64,10,811
37	65—Pensions and other Retirement benefits.		8,000	8,000
.41	71—Miscellaneous—Contributions	1,70,60,000	5,000	1,70,65,000

XI of 1963.]

(Schedule.)

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
42 {	71—Miscellaneous—Other Miscellaneous Expenditure. 109—Capital Outlay on Other Works	}	1,12,000	1,12,000
	Total—Grant No. 42		1,12,000	1,12,000
	16—Interest on Debt and other obliga- tions—Expenditure on displaced persons.			
43	71—Miscellaneous—Expendituré on dis- placed persons.	9,86,000	11,08,000	20,94,000
l	Public Debt— Loans for displaced persons.	J	1	
	Total—Grant No. 43	9,86,000	11,08,000	20,94,000
45	78—Pre-partition payments	3,000		3,000
45A	78A—Expenditure connected with the National Emergency, 1962.	33,03,000	••	33,03,000
47	103—Capital Outlay on Public Works	••	32,000	32,000
49	124—Capital Outlay on Schemes of Government Trading.	••	18,788	18,788
	Grand Total	6,37,98,250	34,83,317	6,72,81,567